

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

(6) C.P.(IB)-06-(MB)/2019

CORAM :

M.K. SHRAWAT  
Member (Judicial)

SHRI CHANDRA BHAN SINGH  
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 31.07.2019

NAME OF THE PARTIES: Meena S. Gupta  
V/s  
Satellite Developers Pvt. Ltd.

SECTION: 7 OF THE INSOLVENCY & BANKRUPTCY CODE.

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ORDER

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **28.08.2019**.

Sd/-

M.K. SHRAWAT  
Member (Judicial)

Sd/-

CHANDRA BHAN SINGH  
Member (Technical)

31.07.2019  
Aah=